

COMPETITION APPELLATE TRIBNAL

I.A. No. 21/2009
MA No. 21/2009
RTPE No. 11/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

Malibu Condominiums Residents
Welfare Association ...Complainant

Vs.

Malibu Estate Pvt. Ltd. ...Respondent

Appearances: Mr. A.N. Haksar, Sr. advocate with Mr. R. Sudhinder
& Ms. Prerna Amitabh, advocates for the
Complainant
Mr. O.P. Dua, Sr. Advocate with Ms. Deepti Mishra
and Ms. Priyadeep, advocates for the respondent

ORAL ORDER
24-11-2009

List this matter on 18th January, 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBNAL

I.A. No. 39/2009
RTPE No. 25/2009

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

Jagjit SinghComplainant

Vs.

Parsvanath Developers Ltd. ...Respondent

Appearances: Complainant in person
Mr. U. K. Shandilya, advocate for the respondent

ORAL ORDER
24-11-2009

Reply to the complaint and the application filed under Section 12A of the Monopolies & Restrictive Trade Practices Act, 1969 shall be filed within two weeks. List this matter on 11th January, 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBNAL

RTPE Nos. 83/2001 to 86/2001

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

Director General
(Investigation & Registration)

....Complainant

Vs.

Ranbaxy Laboratories Ltd. & anr.

...Respondents

Appearances: Mr. R. D. Makheeja, advocate for the DG (I&R)
Mr. Monark Gahlot, advocate for R-1
Mr. Raghav Gupta, advocate for R-2

ORAL ORDER
24-11-2009

At the request of the learned counsel for Respondent No. 1,
the matter is adjourned to 25th February, 2010.

[Dr. Justice Arijit Pasayat]
Chairman

[Rahul Sarin]
Member

[Pravin Tripathi]
Member

COMPETITION APPELLATE TRIBNAL

RTPE No. 179/1997

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

R. K. Channan & anr. ...Complainants

Vs.

Subhash Jewellers & Ors. ...Respondents

Appearances: Mr. Kamal Gupta, advocate for the Complainant
Mr. Yogesh Chhabra, advocate for respondent No. 4

ORAL ORDER
24-11-2009

List this matter on 11th January, 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

RTPE No. 171/1995

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

D.G. (I & R) ...Complainant

Vs.

Noval India Ltd. ...Respondent

Appearances: Mr. R.D. Makheeja, advocate for the DG (I & R)
 Mr. Rohit Puri, proxy counsel for Mr. N. Ganpati,
 advocate for the respondent

ORAL ORDER

24-11-2009

Compensation Application

 Heard the learned counsel for the parties on the
Compensation Application. The Compensation Application is
disposed of.

Restrictive Trade Practice Enquiry

 As requested by the learned counsel for the respondent, list
this matter on 23rd February, 2010.

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**

COMPETITION APPELLATE TRIBNAL

RTPE No. 01/2005

CORAM

Hon'ble Dr. Justice Arijit Pasayat,
Chairman

Hon'ble Mr. Rahul Sarin,
Member

Hon'ble Ms. Pravin Tripathi,
Member

IN THE MATTER OF

D.G. (I & R) ...Complainant

Vs.

Indian Drugs Manufacturers
Association & others ...Respondents

Appearances: Mr. R. D. Makheeja, advocate for the DG (I&R)
Ms. Kamal Preet Kaur, advocate for R-1 & R-2
Mr. Anurag Mathur, Advocate for R-3 to R-6

ORAL ORDER
24-11-2009

As per in oral order

**[Dr. Justice Arijit Pasayat]
Chairman**

**[Rahul Sarin]
Member**

**[Pravin Tripathi]
Member**